

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.7006 of 2017

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Asha Kumari

.... Petitioner/s

Versus

The State of Bihar & Ors

.... Respondent/s

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Appearance :

For the Petitioner/s : Mr. Binod Kumar, Advocate

For the Respondent/s : Mr. AC to AG

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CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR
UPADHYAY
ORAL ORDER

3 24-04-2018

As prayed for on behalf of the petitioner, put up after two weeks.

In the meanwhile, the State is required to file additional counter affidavit adverting to the issue of forged certificate of the petitioner.

(Anil Kumar Upadhyay, J)

Uday/-

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